

- (a) the names of cities where the LPG connections are being released on demand;
- (b) how much consumption of PDS kerosene has gone down in these cities/States;
- (c) whether this reduced quantity would be allocated to Haryana for meeting the demand of poor citizens residing in villages;
- (d) whether people of this State are being given the PDS kerosene as per their entitlement; if not, the reasons therefor; and
- (e) how much is the entitlement of card holder of PDS kerosene?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) LPG connection is being released on demand in Delhi.

(b) In lieu of release of three lakh new LPG connections, the SKO allocation to the State of Delhi was reduced by 43653 MT for 1999-2000.

(c) Kerosene is an allocated product and the Government release the additional Kerosene to the State/UTs based on the principle of higher growth rate to the States having lower per capita availability and lower growth rate to the States having higher per capita availability.

(d) The responsibility of retail distribution of kerosene within the State/UT, is that of the concerned State Government/UT and accordingly each State Government/UT decides about the quantity of SKO allocation to the card holders.

(e) Scale of distribution of kerosene to the card holders in the State of Haryana effective 1-4-1999 is as under:

(Litres per month per card holder)

Without LPG connection	: 10
With single Bottle Conn.	: 05
With double bottle Conn.	: Nil

Purchase of Gas Stove From LPG Dealers

†368. **SHRI RAM DEO BHANDARY:** Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether any letter authorizing distributors to issue gas stove with the connection has been issued by the LPG companies;
- (b) whether direction has been given not to provide connection to the consumers in case they do not purchase gas stove from the distributors;
- (c) whether Government have received information in this regard through newspapers or other sources; and

†Original notice of the Question was received in Hindi.

[3 December, 1999]

RAJYA SABHA

(d) if so, the details thereof together with the action being taken by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY):

(a) No, Sir.

(b) As per the existing guidelines, prospective customers seeking new LPG connections from the distributors of PSU oil companies are at liberty to procure LPG stoves/hot-plates from any source, provided the same are of approved make.

(c) and (d) Whenever complaints are received by the Government regarding the alleged forced sale of hot-plates by distributors, the same is investigated by the concerned oil company and action is taken against the guilty, as per LPG distributorship agreement etc. from time to time.

Appointment of Petrol Pump Dealers in Bihar

†369. **SHRI RAM DEO BHANDARY:** Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the names of the places in Bihar where interviews for appointment of petrol pump and gas agency dealers are required to be held;

(b) the reason for delay in appointment of dealers whereas the applications were invited long time back; and

(c) by when Government would make these appointments?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI E. PONNUSWAMY): (a) to (c): There are 205 retail outlets dealerships and 154 LPG distributorships in Bihar where advertisements have been issued and interviews are required to be held. Dealers Selection Boards for Bihar are presently not functioning. Selection of dealers/distributors will commence with the reactivation of the selection process.

Allotment of Petrol Pumps to Families of Kargil Victims

†370. **SHRI ONKAR SINGH LAKHAWAT:** Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of families of those killed in Rajasthan in Kargil war, which have been allotted petrol or diesel pumps so far; if not, by when the same will be allotted to them; and

(b) the number of petrol/diesel pumps decided to be allotted to the families of those killed in Kargil war in the country, State-wise?

†Original notice of the Question was received in Hindi.